NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

12. MA 4020/2019 MA 4141/2019 MA 3237/2019 IA 769/2022
In C.P. (IB) 1765(MB)2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.05.2022

NAME OF THE PARTIES: - MA 4141/2019 Shailesh Verma

MA 4020/2019 IA 3237/2019 Raj Infrastructure Development (India) Pvt. Ltd. (Lavasa Corporation Ltd.)

IA 769/2022 Renu Kapoor And Ors
V/s
Shailesh Verma And Ors
IN THE MATTER OF
Raj Infrastructure Development (India) Pvt. Ltd.
V/s
Lavasa Corporation Ltd.

APPEARANCES: -

FOR THE APPLICANT/RP	:	Counsel, Mr. Ashish Kamat
FOR APPLICANT(MSEDCL)	:	Sr. Counsel Mr. Zal Andhyarujina
FOR RESPONDENT	:	Counsel, Mr. Avinash R Khanolkar R-3 (IA.769/2022)
FOR THE CoC	:	Counsel, Mr. Pulkit Sharma

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). List the matter on **12.05.2022** (high on board) for hearing.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

JAGDISH